

(9)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/419/ (IB)/2017
NAME OF THE PETITIONER(S) : FROM PRINT REGD
NAME OF THE RESPONDENT(S) : GANESH CARTONS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KRIPA KARAN . A

A RESPONDENT.

A. Mohd

15. Sundarawalli.

15. Petitioner.

15. Sundarawalli

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted one DD to the tune of Rs.15 lakhs; the same is handed over to the Counsel for the Applicant. Counsel for the Corporate Debtor is directed to arrange for payment of the rest amount which is not disputed. Put up on **16.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)